

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 121  
Cont. A (CA) No. 06/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mentor Home Loans India Limited** ...Petitioner  
Versus  
**Mr. Basant Kumar Goyal** ... Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
Sagrika Joshi, Adv.

**ORDER**

List the matter on 04.06.2024 at 03:00 PM.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 16, 2024